

FORM A
PUBLIC ANNOUNCEMENT
[REGULATION 14 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
(VOLUNTARY LIQUIDATION PROCESS) REGULATIONS, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. AKSHYALAKSHMI NIDHI LIMITED

1.	Name of Corporate Person	AKSHYALAKSHMI NIDHI LIMITED
2.	Date of Incorporation of Corporate Person	11/10/2022
3.	Authority under which Corporate Person is Incorporated / Registered	ROC-Chennai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U65990TN2022PLN155934
5.	Address of the Registered Office and Principal Office (If any) of Corporate Person	No.403,Block-B, No.36, Athreya Apartment Williamsroad, Tiruchirappalli Cantonment, Tiruchirapalli, Tamil Nadu- 620001
6.	Liquidation Commencement Date of Corporate Person	01 st February, 2025
7.	Name, Address, E-mail Address, Telephone Number and the Registration Number of the Liquidator	Shanmugakani Saraskumar 132-A, NTR Street, Rangarajapuram Main Road, Kodambakkam, Chennai – 600 024 E-mail: saraskcsca@gmail.com Mobile: 94440 11294 Registration Number: IBBI/IPA-002/IP-N00265/2017-18/10778
8.	Last Date for Submission of Claims	2 nd March, 2025

Notice is hereby given that M/s. AKSHYALAKSHMI NIDHI LIMITED has commenced Voluntary Liquidation on 01st February, 2025.

The Stakeholders of M/s. AKSHYALAKSHMI NIDHI LIMITED are hereby called upon to submit a proof of their claims, on or before 2nd March, 2025, to the Liquidator at the address mentioned against Item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Shanmugakani Saraskumar
Liquidator of the Company

Date: 01.02.2025
Place: Chennai

Reg. No. IBBI/IPA-002/IP-N00265/2017-18/10778